

advance of the Conference, to the extent possible.

- Shri Gonsalve's visit to Shri Lanka and Bangladesh were also for the same purpose. The visits to Nepal, Sri Lanka and Bangladesh also provided an opportunity for an informal exchange of views on various matters of bilateral interest.

#### **Construction of a Combined Harbour in Gopalpur in Orissa**

472. SHRI SURENDRA MOHANTY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government of Orissa has approached the Central Government for construction of a combined harbour in Gopalpur in Orissa; and

(b) if so, whether the proposal of the State Government has since been cleared?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) No such proposal has been received recently from the Government of Orissa. Moreover, responsibility for the development of minor ports vests with the State Government concerned. As such, funds for the development of minor Ports are provided in the State Sector,

(b) Does not arise.

#### **Effect of Gulf War on the Non-Aligned Coordination Bureau**

473. SHRI SATYA PAL MALIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether Gulf War has posed a problem for the non-aligned coordination Bureau; and

(b) the role which Government of India has played in regard thereto and the outcome thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) and (b) The unfortunate conflict between Iran and

Iraq has had adverse consequences not only for the coordinating Bureau of Non-aligned Countries, but for the entire Movement itself. During the Conference of the Foreign Ministers held in New Delhi from February 9 to 13, 1981, India made strenuous efforts at promoting a consensus on this issue. The Declaration adopted at the New Delhi Conference contains a paragraph on the Iran-Iraq conflict, which was adopted by consensus. The relevant paragraph reads as follows: "While expressing their profound regret at the five-month-old Iraq-Iran war and at the damage to lives and property it has caused to the two nations as well as the threat it poses to the Movement of non-aligned Countries, the Ministers reiterated and emphasized the principles of the Movement of Non-Aligned Countries that no State should acquire or occupy territories by the use of force, that whatever territories had been acquired in this way should be returned, that no act of aggression, nor should be committed against any State, that the territorial integrity and the sovereignty of all States should be respected, that no State should try to interfere or intervene in the internal affairs of other States, and that all differences or claims which may exist between States should be settled by peaceful means in order that peaceful relations should prevail among member States. The Ministers asked the Foreign Ministers of Cuba, India, Zambia and the Head of the Political Department of the PLO to "exert all possible efforts in order to contribute to the implementation of the aforementioned principles."

#### **Representation from the Organisations of Gulf Indians**

474. SHRI K. CHATHUNNI MASTER: Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether Government have received any representation from the Organisations of Gulf Indians; and

(b) if so, what are the demands made in the representations and the action taken by Government thereon?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) No Sir. The Government have however received copy of a letter from Kuwait Kerala Muslim Cultural Centre addressed to the Chairman, Estimates Committee.

(b) This letter relates to additional facilities/concession that the Indians living there would like to have with regard to customs clearance at Indian airports, investments in India, educational facilities in Indian educational institutions, arrangements for flight bookings and exercise of franchise while stationed abroad. All matters mentioned in the letter have been referred to the concerned authorities in various Ministries/Departments of the Government of India for favourable considerations.

**Concessional monthly passes of DXC for students**

475. SHRI BHABANI CHARAN PATTANAYAK:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the facility of students concessional monthly passes of DTC for students of Janki Devi Mahavidyalaya doing Secretarial Course has since been withdrawn;

(b) if so, what are the reasons therefor; and

(c) whether Government have received any representation against this withdrawal, and if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) Yes sir.

(b) and (c) DTC has received representations in this regard. Secretarial Courses conducted by the Janki Devi Mahavidyalaya are not recognised by the University of Delhi. In terms of the regulations governing the grant of concessional passes, the Corporation can extend the student concession facility to the students of Secretarial courses conducted by the above college, only if the courses are recognised by the University of Delhi.

**Training of maritime personnel**

476. SHRI LADLI MOHAN NIGAM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state;

(a) what are the existing facilities available for the training of maritime personnel;

(b) whether the existing facilities are in consonance with the changes on the shipping scene; and

(c) if not, what steps Government propose to take to review the existing facilities to modernise them in the light of the changes in the shipping scene?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) The following Merchant Navy Training Institutions exist for training of maritime personnel;

(i) Training Ship 'Rajendra', Bombay; A pre-sea institute to train 250 Navigating cadets for a one year course;

(ii) Directorate of Marine Engineering Training, Calcutta: A pre-sea institute for training engineering cadets in a 4-year course;

(iii) Directorate of Marine Engineering Training, Bombay; A pre-sea institute for training Graduate Engineer cadets in a one-year course;

(iv) Lai Bahadur Shastri Nautical and Engineering College, Bombay; A post-sea training institute for preparing officers for various professional examinations conducted by Ministry of Shipping and Transport; and